

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 19309/2017

(Arising out of impugned final judgment and order dated 17-11-2016 in WC No. 32837/2002 passed by the High Court Of Judicature At Allahabad)

ANIL KUMAR GOEL & ANOTHER

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 20-02-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s)

Dr. (Mrs.) Vipin Gupta, AOR
Mr. Pardeep Gupta, Adv, Adv.
Mr. Parinav Gupta, Adv., Adv.
Mrs. Mansi Gupta, Adv., Adv.
Mr. Vinay Prakash, Adv., Adv.

For Respondent(s)

Mr. Ayush Dubey, Adv.
Ms. Namni Bhutoria, Adv.
Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by respondent no. 4 seeking adjournment, re-list after two weeks.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)